NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1266/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES:

Sachin Chemicals

V/s.

Anamayee Pharsmachem Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATION SI

ORDER C.P. No. 1266/I&BC/NCLT/MB/MAH/2017

- The Learned Representative from the side of the Petitioner/Operational Debtor is present.
- 2. She stated that requisite Form is filed on 02.08.2017 claiming the outstanding debt of Rupees One Crore.
- 3. The name of the IRP and Proof of Service is placed on record.
- Matter is adjourned to 7th September, 2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 09.08.2017.

M.K. Shrawat Member (Judicial)